

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

Date: 07.10.2016

OA No. 291/00755/2016

Mr. C.B.Sharma, Counsel for the applicant.
Mr. Rajendra Vaish, Counsel for respondents.

1. Heard.

2. On advice, learned counsel for the applicant wishes to withdraw this O.A as the issue raised has already been taken up in OA No.291/00701/2016 which is pending and listed for hearing today itself. Allowed.

3. The O.A is dismissed as withdrawn.


(Meenakshi Hooja)
Member (A)


(S.K. Kaushik)
Member (J)

Adm/